

R.O.C.No.49242/2017/B2

CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 146 / 2017

Tmt.R.D.Gurulakshmi, Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District, is transferred and posted as Judicial Magistrate I, Poonamallee, Tiruvallur District, vice Ms.D.Nisha, transferred.

Ms.D.Nisha, Judicial Magistrate I, Poonamallee, Tiruvallur District, is transferred and posted as Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District, vice Tmt.R.D.Gurulakshmi, transferred.

HIGH COURT, MADRAS.
DATED:18.08.2017.

Sd./-R.Sakthivel
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 146 / 2017, dated :18.08.2017

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Tmt.R.D.Gurulakshmi, Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District, who has been transferred and posted as Judicial Magistrate I, Poonamallee, Tiruvallur District, vide High Court's Notification cited above, is required to hand over charge of her present post and also the post of Additional District Munsif, Eraniel, Kanniyakumari District, which she is now holding as full additional charge, immediately to the Judicial Magistrate, Padmanabhapuram, Kanniyakumari District and take charge of the new post of Judicial Magistrate I, Poonamallee, Tiruvallur District, within the joining time prescribed under relevant Rules.

The Judicial Magistrate, Padmanabhapuram, Kanniyakumari District, is required to hold full additional charge of the posts of Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District and Additional District Munsif, Eraniel, Kanniyakumari District, until successor takes charge.

Ms.D.Nisha, Judicial Magistrate I, Poonamallee, Tiruvallur District, who has been transferred and posted as Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District, vide High Court's Notification cited above, is required to hand over charge of her present post to the Judicial Magistrate II, Poonamallee, Tiruvallur District, immediately and take charge of the post of Principal District Munsif-cum-Judicial Magistrate, Eraniel, Kanniyakumari District and the full additional charge of the post of Additional District Munsif, Eraniel, Kanniyakumari District, from Judicial Magistrate, Padmanabhapuram, Kanniyakumari District, within the joining time prescribed under relevant Rules.

The Judicial Magistrate II, Poonamallee, Tiruvallur District, is required to hold full additional charge of the post of Judicial Magistrate I, Poonamallee, Tiruvallur District, until successor takes charge.

HIGH COURT, MADRAS.
DATED:18.08.2017.

Sd./-R.Sakthivel
REGISTRAR GENERAL